

(c) if so, the circumstances in which this happened?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) The clearance for the weekly Pakistan Air Force flights across India expired on 30th June and the Pakistan authorities have not approached the Government of India for its extension.

(b) Yes, Sir.

(c) The Pakistan authorities unilaterally withdrew the permission, already granted. No reason was given.

Wage Board for Civilian Employees in Defence Establishments

*9. { Shri S. M. Banerjee:
Shri Bagri:

Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 2595 on the 26th April, 1965 and state:

(a) whether any final decision has since been taken to appoint a Wage Board for the civilian employees in the Defence Establishments;

(b) if not, the reason therefor; and

(c) when a final decision is likely to be taken in this regard?

The Minister of Defence (Shri Y. B. Chavan): (a) to (c). The question of pay scales was fully gone into by the Second Pay Commission. This matter affects all Central Government employees and Ministry of Defence cannot take any unilateral decision in regard to Defence civilians only. It is therefore not proposed to appoint a Wage Board for Defence civilians at present. However, if any specific anomalies in classification within the existing wage structure are brought to the notice of Defence Ministry, they will be considered by Government.

रुस से ट्रांस्मिटर

{ श्री नवल प्रभाकर :
श्री हेमराज :
*10. { श्री स० चं० सामन्त :

श्रीमती सावित्री निगम :

श्री सुबोध हंतवा :
श्री यशपाल सिंह :
श्री बी० चं० शर्मा :
श्री राम सहाय पाण्डेय :
श्री प्रकाशवीर शास्त्री :
श्री जगदेव सिंह सिद्धान्ती :
डा० श्रीनिवासन :
श्री परमशिवन :
श्री हुकमचन्द्र कछवाय :
श्री बड़े :
श्री बृजराज सिंह :
श्री दे० इ० पुरी :
श्री इन्द्रजीत गुप्त :
श्री च० बा० गांधी :
श्रीमती रेणुका राय :
डा० महादेव प्रसाद :
श्री कर्णो सिंहजी :
श्री रघुनाथ सिंह :
श्री पु० र० पटेल :
श्री रा० ब्रह्मा :
श्री नरेन्द्र सिंह महीड़ा :
श्री मधु लियये :
श्री राम सेवक यादव :

क्या सूचना और प्रसारण मंत्री 5 अप्रैल, 1965 के तारकित प्रश्न संख्या 741 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) रुस से एक हजार किलोवाट का ट्रांस्मीटर प्राप्त करने संबंधी बातों में अब तक क्या प्रगति हुई है; और

(ख) यदि हां, तो बातचीत के कब तक पूरा हो जाने की संभावना है ?

सूचना और प्रसारण मंत्री (श्रीमती इन्दिरा गांधी) : (क) और (ख). ट्रांसमीटर देने और लगाने के लिए भारत सरकार और मोस्किन संघ की सरकार के बीच एक लैटर आक

इन्टेंट का विनिमय हुआ है। ट्रांसमीटर की डिजाइन का प्रारंभिक कार्य अब तक शुरू हो जाना चाहिए था। सोवियत संघ की सरकार के प्रतिनिधियों के बहुत शीघ्र ही यहां आने की उम्मीद है। उन से और बातचीत करने के बाद आवश्यक करार पर हस्ताक्षर किए जाएंगे।

Manufacture of Jets with U.A.R. Collaboration

- *11. { Shri Yashpal Singh:
 Shri Hari Vishnu Kamath:
 Shri Rameshwar Tantia:
 Shri Hem Barua:
 Shri D. C. Sharma:
 Shri P. C. Borooah:
 Shri R. S. Pandey:
 Shrimati Tarkeshwari Sinha:
 Shri Indrajit Gupta:
 Shri Naval Prabhakar:
 Shri Hem Raj:
 Shri Bagri:
 Shri R. Barua:
 Shri Madhu Limaye:
 Shri Ram Sewak Yadav:

Will the Minister of Defence be pleased to state:

(a) whether any progress has been made in the manufacture of HF-24 supersonic jet aeroplanes in collaboration with the United Arab Republic; and

(b) if so, the details thereof?

The Minister of Defence Production (Shri A. M. Thomas): (a) and (b). Technical studies are still in progress. Discussions with U.A.R. authorities will be taken up after the technical studies have been completed.

Transmitters from Yugoslavia

- *12. { Shri S. C. Samanta:
 Shri Subodh Hanada:
 Shri M. L. Dwivedi:
 Shrimati Savitri Nigam:
 Shri Yashpal Singh:
 Shri D. C. Sharma:
 Shri R. S. Pandey:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh Siddhanti:

- Shri Hukam Chand Kachhavaia:
 Shri Bade:
 Shri Brij Raj Singh:
 Shri V. B. Gandhi:
 Shri Karni Singhji:
 Shri R. Barua:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 1138 on the 3rd May, 1965 and state:

(a) the progress so far made in the negotiations with a Yugoslav firm for their offer to supply two 500 Kw medium-wave transmitters; and

(b) when the final decision is likely to be taken in the matter?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) and (b). The Director General, Supplies and Disposals who is negotiating the tender for the transmitters has not been able to get full clarifications on all the technical and contractual points relevant to the offer. The Yugoslav firm who have tendered, have cleared some of the points raised, but others are still to be cleared. The firm intended to fly out to India a Technical Expert. However, he was unable to come because of floods there. It is only when all points have been clarified that a final decision can be taken. Meanwhile the firm has been requested to keep the offer open till 31st August, 1965. The Director General, Supplies and Disposals are in constant touch with the firm.

Nuclear Tests

*13. Shri P. C. Borooah: Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that India with 23 other nations has recently asked the Disarmament Commission to deplore the nuclear tests; and

(b) if so, with what response?

The Minister of External Affairs (Shri Swaran Singh): (a) India and 28 other countries co-sponsored a resolution in the Disarmament Com-